

(ii) Notification S.O. No. 1010, dated the 23rd March, 1967, publishing the Emergency risks (Factories) Insurance (Amendment) Scheme, 1967, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962. [Placed in Library, See No. LT-299/67.]

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962.

SHRI I. K. GUJRAL: Sir, on behalf of Shri K. C. Pant, I also lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance) under section 159 of the Customs Act, 1962:

(i) Notification G.S.R. No. 463, dated the 30th March, 1967.
 (ii) Notification G.S.R. No. 453, dated the 1st April, 1967.

[Placed in Library. See No. LT-255/67 for (i) and (ii).]

MINISTRY OF FINANCE NOTIFICATIONS

SHRI I. K. GUJRAL: Sir, on behalf of Shri K. C. Pant, I also lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):

(i) Seven Notifications, under section 159 of the Customs Act, 1962, and section 38 of the Central Excises and Salt Act, 1944.
 (ii) Notifications G.S.R. No. 449, dated the 1st April, 1967, publishing a corrigendum to Government Notification G.S.R. No. 110, dated the 28th January, 1967. [Placed in Library. See No. LT-254/67 for (i) and (ii).]
 (iii) Three Notifications, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-255/67.]

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): Sir, I beg to lay on the Table a copy each of the following Notifications, under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

(i) Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) Notification G.S.R. No. 410 dated the 17th March, 1967, publishing the Solvent-Extracted Oil, De-Oiled Meal and Edible Flour (Control) Order, 1967.
 (ii) Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) Notification S.O. No. 939; dated the 15th March, 1967. [Placed in Library. See No. LT-264/67 for (i) and (ii).]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS

SHRI I. K. GUJRAL: I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the session shown against each:

(i) Statement No. VIII—Fifty-Fourth Session, 1965.
 (ii) Statement No. V—Fifty-fifth Session, 1966.
 (iii) Statement No. III—Fifty-seventh Session, 1966.
 (iv) Statement No. II—Fifty-eighth Session, 1966 [See Appendix LIX, Annexure Nos. 25 to 28 for (i) to (iv).]